

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 31st of July, 2024

NO.HC.VII-84/2020/6443/A### In supersession of this Registry's earlier notification **NO.HC.VII-84/2020/6164/A**, dated **24-07-2024**, the Hon'ble Gauhati High Court has been pleased to nominate the following Principal Magistrates of Juvenile Justice Boards of Assam, Nagaland, Mizoram & Arunachal Pradesh to attend a "**Training Programme on the Procedure to be followed for CCL**" scheduled to be held on **10-08-2024 from 10.00 A.M. to 5.00 P.M.** at the **Judicial Academy, Assam.**

Sl. No.	Name of the Officer	Designation and Place of Posting
ASSAM		
1.	Smti. Karuna Devi	Addl. CJM cum Principal Magistrate, JJB, Karbi Anglong, Diphu
2.	Smti. Juma Sinha	Addl. CJM cum Principal Magistrate, JJB, Dhemaji
3.	Shri Binod Prasad	Addl. CJM cum Principal Magistrate, JJB, Kamrup
4.	Smti. Dulumoni Das	Addl. CJM cum Principal Magistrate, JJB, Hailakandi
5.	Smti. Pranami Goswami	Addl. CJM cum Principal Magistrate, JJB, Nalbari
6.	Smti. Pranjita Konwar	SDJM (S) cum Principal Magistrate, JJB, Nalabri (under order of transfer as SDJM(M), Biswanath)
7.	Shri Navaneet Kashyap	SDJM (S) cum Principal Magistrate, JJB, South Salmara, Mankachar
8.	Shri Nayan Deep Ghosh	SDJM (S) cum Principal Magistrate, JJB, Dibrugarh
9.	Smti. Monmayuri Gogoi	SDJM (S) cum Principal Magistrate, JJB, Morigaon
10.	Shri Pronab Kr. Nath	SDJM (S) cum Principal Magistrate, JJB, Lakhimpur
11.	Shri Tanwir Ikram Hazarika	SDJM (S) cum Principal Magistrate, JJB, Charaideo
12.	Smti. Jyoti Rupa Haloi	SDJM (S) cum Principal Magistrate, JJB, Udalguri
13.	Shri Debasish Borah	SDJM (S) cum Principal Magistrate, JJB, Baksa
14.	Smti. Drihata Kakati	SDJM (S) cum Principal Magistrate, JJB, Cachar

15.	Smti. Shahzadi Nissat Rafiq	SDJM (S) cum Principal Magistrate, JJB, Goalpara
16.	Smti. Jahnobi Hazarika	SDJM (S) cum Principal Magistrate, JJB, Sivasagar
17.	Smti. Sukanya Gogoi	SDJM (S) cum Principal Magistrate, JJB, Golaghat
18.	Shri Kangkan Bharadwaj	SDJM (S) cum Principal Magistrate, JJB, Darrang
19.	Smti. Parthana Neog	SDJM (S) cum Principal Magistrate, JJB, Nagaon
20.	Smti. Zafreena Begum	SDJM (S) cum Principal Magistrate, JJB, Bongaigaon
21.	Shri Tridip Kr. Bhattacharyya	SDJM (S) cum Principal Magistrate, JJB, Majuli
22.	Smti. Juhi Gogoi	SDJM (S) cum Principal Magistrate, JJB, Dhubri
23.	Smti. Tanushree Dey	SDJM (S) cum Principal Magistrate, JJB, Tinsukia
24.	Smti. Fungyan Loi	SDJM (S) cum Principal Magistrate, JJB, Karimganj
25.	Shri Syed Tabsir Alam	SDJM (S) cum Principal Magistrate, JJB, Hojai
26.	Shri Tarkeshwar Sinha	SDJM (S) cum Principal Magistrate, JJB, Sonitpur
27.	Shri Dharamchand Pareek	SDJM (S) cum Principal Magistrate, JJB, Dima Hasao
28.	Smti. Dimpny Naroh	SDJM (S) cum Principal Magistrate, JJB, Barpeta
29.	Smti. Sparsita Garg	SDJM (S) cum Principal Magistrate, JJB, Jorhat
30.	Shri Kaustuvmani Goswami	SDJM (S) No. 1 cum Principal Magistrate, JJB, Kamrup (M)
31.	Shri Siddhartha Bora	SDJM (S) cum Principal Magistrate, JJB, Kokrajhar
32.	Smti. Sibani Dutta	SDJM (S) cum Principal Magistrate, JJB, Chirang
Mizoram		
33.	Smti. F. Laltlansangi	Principal Magistrate, Aizawl
34.	Shri Lalbiakmuana	Principal Magistrate, Lunglei/Hnahthial
35.	Smti. S. Ngotila	Principal Magistrate, Siaha
36.	Shri Vanlalruata	Principal Magistrate, Champhai/Khawzawl
37.	Shri Zonunmawia	Principal Magistrate, Kolasib
38.	Smti. Esther Zorini Hahnar	Principal Magistrate, Mamit

39.	Shri C. Lalremsanga	Principal Magistrate, Lawngtlai
40.	Smti. Josangzeli Tlau	Principal Magistrate, Serchhip
41.	Smti. Lallawmkimi	Principal Magistrate, Saitual
Nagaland		
42.	Smti. Wonchibeni V. Pattton	Chief Judicial Magistrate, Paren
43.	Smti. Wokono Yhoshii	Chief Judicial Magistrate, Kohima
44.	Shri Boduve Peter Resu	Chief Judicial Magistrate, Mon
45.	Smti. Holika Sukhalu	Chief Judicial Magistrate, Kiphire
46.	Shri Kumdilong Kassen	Chief Judicial Magistrate, Longleng
47.	Smti. Julian	Chief Judicial Magistrate, Mokokchung
48.	Smti. Cheliam Khamniungan	Chief Judicial Magistrate, Zunheboto
49.	Smti. Khrievono Seletsu	Judicial Magistrate, First Class, Dimapur
Arunachal Pradesh		
50.	Shri Komjum Tasso	Chief Judicial Magistrate, Roing
51.	Smti Marry Kamsi	Chief Judicial Magistrate, Changlang
52.	Shri Tadu Tamang	Chief Judicial Magistrate, Aalo
53.	Shri Damge Niri	Chief Judicial Magistrate, Ziro
54.	Shri Moji Ete	Chief Judicial Magistrate, Bomdila
55.	Shri Habung Tangu	Chief Judicial Magistrate, Seppa
56.	Shri Domo Padu	Chief Judicial Magistrate, Lohit
57.	Miss Tenzin Metho	Chief Judicial Magistrate, Pasighat, East Siang
58.	Shri Utumso Boo	Judicial Magistrate, First Class, Anjaw
59.	Smti Mary Jonnam	Judicial Magistrate, First Class, Namsai
60.	Shri Tashi Wangchu	Judicial Magistrate, First Class, Anini, Dibang Valley
61.	Shri Dene Mena	Judicial Magistrate, First Class, Yupia
62.	Shri Narang Laji	Judicial Magistrate, First Class, Khonsa
63.	Smti Christina Mum Norbu	Judicial Magistrate, First Class, Longding

64.	Shri Lobsang Wangdi Bapu	Judicial Magistrate, First Class, Daporijo
65.	Smti Epi Kapu	Judicial Magistrate, First Class, Yingkiong
66.	Shri Bido Sora	Judicial Magistrate, First Class, Siang

The nominated Officers are directed to report at the venue at 9.30 a.m. on the day of the training.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No.HC.VII/84/2020/6444/A

Dated: 31-07-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

6. The Principal Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

7. The Registrar (Vigilance/Admin/Estt.i/c), Gauhati High Court, Guwahati.

8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.

(He/She is requested to inform all the nominated officers from his/her State about this Notification).

10. The District and Sessions Judge,
Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

(He/she is requested to inform the nominated Officer from his/her district about this notification)

11. The nominated Officers.
 - a. The nominated Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **03-08-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**
- c. **The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


31-07-2024
REGISTRAR (JUDICIAL)